

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 6th March, 2022

No. HCM/S-64/84-A&E(X)/ : Tender in sealed rate quotation addressed to the undersigned are invited from the reputed firms for supply of 700 nos. JK Xerox Paper (F/s), 1500 nos. of JK Xerox Paper (A4), 500 nos. of Note Sheet (80GSM), 600 nos. of Note Sheet (Regular), 400 nos. of Duplicating Paper (HPC), 6000 nos. of File Board Printed, 10000 nos. of Triplex Board Sheet, Registers Book No. (5,10,20,30,40), Envelope (different sizes) and other various stationery items to this Registry during the year 2022-23. The quotation papers along with brochures shall be received by this Registry upto 11:00 a.m of the 22nd April, 2022 and the sealed quotations shall be opened on the same day at 11:30 a.m in the presence of quotationist(s) if any. The rates shall be clearly inclusive of all other charges like GST.

The quality, name of the brands and number of sheets (in case of papers) of the various stationery articles shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

The firm shall have outlet/shop at Imphal. Furnishing of its particulars viz. name, address, phone number etc. are mandatory.

Detailed proforma of the stationery items can be had from the office of the undersigned on all working days.

Sd/-

(PH. JAPAN SINGH)

I/C REGISTRAR (ADMN./PM&P)

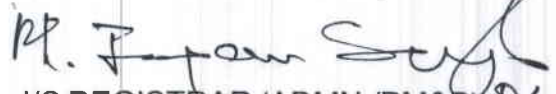
HIGH COURT OF MANIPUR

Imphal, the 6th March, 2022

Endt. No. HCM/S-64/84-A&E(X)/ 6410-15

Copy to :

1. The Private Secretary to Registrar General, High Court of Manipur.
2. The System Analyst, High Court of Manipur.
- for uploading the same in the official website of this Registry.
3. The Editor (i) The Huiyen Lanpao (Manipur)
(ii) The Sangai Express (English)
- For publication of the above notice in the newspaper within 2 cols x 12cms for one day and submit the bill in triplicate copies for early payment.
4. Notice Board/Order Book/Guard File.
5. The Concerned File.


I/C REGISTRAR (ADMN./PM&P) 06/4/22
HIGH COURT OF MANIPUR